

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 47

Dated Guwahati, the 24th August, 2015

In partial modification of this Registry's earlier Notification No. 39 dated 05.08.2015, Hon'ble the Chief Justice (Acting) has been pleased to re-constitute the below mentioned Committee with the following Hon'ble Judges :-

NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES	SECY.
Committee for dealing with all matters relating to Officers and Staff of the High Court. The Committee to deal with following matters: a) Promotion & ACP of Officers and Staff. b) All matters relating to ACRs of Officers and staff. c) Staff Welfare.	1. Hon'ble Mr. Justice T. Vaiphei 2. Hon'ble Mr. Justice Hrishikesh Roy 3. Hon'ble Mr. Justice P.K. Saikia	Registrar (Admn) & Registrar (Estt.)

By Order,
Sd/- H.K. Sarma,

REGISTRAR GENERAL

Memo No. HC. III - 23/ 2013/ 2048-2064 / G, Dated 24th August, 2015

Copy to:-

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl, for information and necessary action.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. The Director, Law Research Institute, Gauhati High Court, Guwahati.
8. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The P.S. to Hon'ble Mr./ Dr.(Mrs.) / Mrs. Justice _____, Gauhati High Court, Guwahati.
- ✓ 12. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the website of Gauhati High Court.*
13. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
14. The Court Manager, Gauhati High Court, Guwahati.
15. The Court Officer No.1 & 2, Gauhati High Court, Guwahati.
16. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
17. C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

24.8.15
21/8/15